

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.316/KB/2017

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company		Swastik Projects Pvt Ltd -Vs- ROC, WB		
Under Section		252(3) Struck off		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. D. N. Basu, Adw

Mr. Shuvendu Jain, Adw

Mr. Nitayengar, Adw

} Petitioner.

Jinan
23/8/17

ORDER

The Ld. Counsel for the petitioner is present. There is no representation from the side of Registrar of Companies, West Bengal.

The report from ROC, WB has not yet received. The ROC, WB is directed to file his report within seven days.

The Ld. Counsel for the petitioner submits that he is in need of documents presented before the ROC, WB under the Fast track Exit Scheme.

Heard the petitioner. The ROC is directed to produce the documents filed with regard to Fast track Exit Scheme, along with his report within seven days. Copy of the order is to be communicated to the ROC, WB by E-mail/Speed post through the petitioner. The Registry is directed to handover a copy to the petitioner today, itself.

List the matter on 08-09-2017.

sd/-

K R JINAN
MEMBER(J)